



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Jun/202526/4

DATED: 08/07/2025

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Jun/202526/4 dated 08/07/2025 of Norms Committee - V for the year 2025-26 was held on 08/07/2025 under the Chairmanship of LOKESH H D, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	RAJ KAMAL, Director	DGFT(HQ)
2	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
3	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
4	Kuldeep Singh, Technical Consultant	Ministry of MSME
5	Nand Lal, Technical Consultant	DGFT
6	Ramasrey Lal, Technical Consultant	DGFT
7	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	BUYING CONCEPTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006116AM25
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the measurement chart as received from buyer for each product, mentioning product description over each measurement chart. 2. Firm to submit CADs mention marking length, marking width, efficiency and number of bundles and product and input description should be written over each CAD. 3. Firm to submit Images of the products should be given in sequence, mentioning product serial number on each image. 4. Firm to submit Appendix 4E mentioning consumption of fabric per piece for each export product. The case stands deferred.	

Case No.	2 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006746AM25
RA File Number	022404000127 AM17
Licence No and Date	0210207052/29/09/2016
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers noted that the rep. of the firm appeared for the personal hearing through VC wherein they explained their case. Accordingly, based on the deliberations and the recommendation of the technical authority, the committee decided that the firm may be asked to submit the relevant CADs, pertaining to the current Authorisation alongwith measurement chart and clear picture/snap/image of the export items by indicating uses of each input in the export item. The case stands deferred.	

Case No.	3 / NC/5/MEET/Jun/202526/4
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Case Status	Case Deferred
Party Name	OM LEATHER ART DECO PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00005018AM25
RA File Number	022404000102 AM20
Licence No and Date	0210209485/17/10/2019
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). But, the firm has not submitted the complete information even after submitting the review of their rejection. The issue was deliberated and accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Please submit the drawings/design and photographs, highlighting the import items (import S. no with description) used, indicating its function/application. 2. Please submit the details of Board Card 450 GSM and how 0.047 Pcs will be used in the unit production. 3. Firm to indicate efficiency and other details of each CAD giving serial number of raw material with description, separately for both the export items. 4. Firm to give quantity of fushing non-woven 350GSM in Sq.Yard and accordingly, to calculate its requirement based on CAD. The case stands deferred.	

Case No.	4 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	S B INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006292AM25
RA File Number	062404000080 AM20
Licence No and Date	0610039384/02/01/2020
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Sep/202122/9 date 07/01/2022 and now; the firm has again requested to review the earlier decision of the norms committee without giving any justification for requirement of quantity higher than recommended inputs earlier at present. The issue was deliberated and accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit the justification for higher quantities claimed in their application. The case stands deferred.	

Case No.	5 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred

Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006053AM25
RA File Number	05AA04038844 AM21
Licence No and Date	0511001656/10/03/2021
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted the complete information even after submitting review of their rejection. The issue was deliberated. Accordingly, based on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Please indicate the length of leather belt - 35 MM -finish size M, L, XL, XXL (export item). The case stands deferred.	

Case No.	6 / NC/5/MEET/Jun/202526/4			
Case Status	Case Approved			
Party Name	TANGERINE DESIGN PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025			
HQ File Number	HQRNORM REVIW00006051AM25			
RA File Number	05AA04041113 AM21			
Licence No and Date	0511001845/19/03/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LEATHER BELT - 30 MM FINISH SIZE M, L	80000 PCS	COW CRUST LEATHER (Relevant thickness)	25393.70 SQF
2	LEATHER BELT - 38 MM	30000	COW CRUST LEATHER	12062.01

	FINISH SIZE - 32 - 40 INCH	PCS	(Relevant thickness)	SQF
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	7 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006052AM25
RA File Number	05AA04041109 AM21
Licence No and Date	0511001844/19/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LEATHER BELT - 35 MM FINISH SIZE - 80 - 115 CM	50000 PCS	COW CRUST LEATHER (Relevant thickness for Leather)	1834.22 SQF
			METAL BUCKLE (Relevant Quality and Size)	Net + 1 %
2	LEATHER BELT - 40 MM FINISH SIZE - 80 - 115 CM	30000 PCS	COW CRUST LEATHER (Relevant thickness for Leather)	1257.75 SQF
			METAL BUCKLE (Relevant Quality and Size)	Net + 1%

3	LEATHER BELT - 36 MM FINISH SIZE - 32 - 40 INCH	30000 PCS	COW CRUST LEATHER (Relevant thickness for Leather)	1061.610 SQF
			METAL BUCKLE (Relevant Quality and Size)	Net + 1%

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	8 / NC/5/MEET/Jun/202526/4
Case Status	Case Rejected
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006209AM25
RA File Number	07AA04004580 AM22
Licence No and Date	0711001126/19/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Mar/202122/17 dated 20/04/2022. The firm requested to remove the style number in export description. The ad-hoc norms approved based on the particular style number. The issue was deliberated and accordingly based on the deliberation and the recommendation of the technical authority, the committee decided to maintain the status quo.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	9 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	SUCHETA ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006326AM25
RA File Number	06AA04002177 AM22
Licence No and Date	0611000500/22/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). But, the firm has not submitted the complete information even after submitting the review of their rejection. The issue was deliberated and accordingly, based

on the deliberation and recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit copy of shipping bill highlighting the consumption of sheet for making in sole.
2. Firm to submit the calculation of requirement of sheet for making in sole per pair and also compare the requirement with similar SIONs fixed at hand Book procedure.

The case stands deferred.

Case No.	10 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	KG KNIT GARMENTSS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00000892AM25
RA File Number	32AX04000080 AM22
Licence No and Date	3211002273/05/01/2022
Norms Committee Decision: The committee considered the case according to the agenda agenda along with other relevant papers and noted that firm did not appear for the personal hearing, the firm requested an opportunity to appear at the next norms committee meeting. After detailed deliberation, the committee agreed to the firm's request and decided to grant another opportunity for a personal hearing. The case stands deferred.	

Case No.	11 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00004691AM25
RA File Number	05AX04000483 AM22
Licence No and Date	0511007723/07/01/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has not submitted image and measurement chart. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, image and measurement chart for products/inputs.	

The case stands deferred.

Case No.	12 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	JASMI HOME FURNISHINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00001575AM25
RA File Number	04AX04000890 AM23
Licence No and Date	0411004710/04/01/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers noted that the rep. of the firm appeared for the personal hearing wherein they explained their case. Accordingly, based on the deliberations and the recommendation of the technical authority, the committee decided that the firm may be asked to submit the CADs with all specifications viz length, width and % utilization etc, Image/sketch and measurement sheet for the each export item. Each CAD should be labeled export serial number. The case stands deferred.	

Case No.	13 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	JASMI HOME FURNISHINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00001633AM25
RA File Number	04AX04000972 AM23
Licence No and Date	0411004857/06/02/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers noted that the rep. of the firm appeared for the personal hearing wherein they explained their case. Accordingly, based on the deliberations and the recommendation of the technical authority, the committee decided that the firm may be asked to submit the CADs with all specifications viz length, width and % utilization etc, Image/sketch and measurement sheet for the each export item. Each CAD should be labeled export serial number. The case stands deferred.	

Case No.	14 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	ORIENT FASHION EXPORTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006268AM25

RA File Number	05AX04000588 AM24
Licence No and Date	0511019164/02/06/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against the rejection (due to non-responsive to DL). The firm has submitted image and measurement chart. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may asked to submit the CAD for each export items. The case stands deferred.	

Case No.	15 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	PARAMOUNT PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006169AM25
RA File Number	05AX04000681 AM24
Licence No and Date	0511019301/12/06/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case was already decided in meeting no. NC/5/MEET/Jan/202324/25 dated 14/02/2024. Now, the firm requested for review of their norms. But, the firm did not provide justification/additional document to review request. Accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to justification for higher quantities claimed in their application. The case stands deferred.	

Case No.	16 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	JASMI HOME FURNISHINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00001637AM25
RA File Number	04AX04000225 AM24
Licence No and Date	0411005558/15/06/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers noted that the rep. of the firm appeared for the personal hearing wherein they explained their case. Accordingly, based on the deliberations and the recommendation of the technical authority, the committee decided that the firm may be asked to submit the CADs with all specifications viz length, width and % utilization etc, Image/sketch and measurement sheet for the each export item. Each CAD should be labeled export serial number.	

The case stands deferred.

Case No.	17 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	TODI MILLS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006331AM25
RA File Number	03AX04001787 AM24
Licence No and Date	0311025559/20/07/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	POLYESTER SLINGS Net Content @1.02 KG/PER Piece	100000 PCS	HIGH TENACITY YARN (Including Wastage)	102000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	18 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006485AM25
RA File Number	05AX04002371 AM24
Licence No and Date	0511021920/07/11/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES DRESS / BABIES GARMENTS 100 % NYLON KNITTED MESH FABRIC APPLIQUE WITH 100 % POLYESTER WOVEN 3D FLOWER AND EMBROIDERED IN 84 % POLYESTER 16 % METALLISED THREAD FABRIC WIDTH 57-58 INCHES GSM 59 +/- 10 %	5000 NOS	Fabric to be used in the Garment 100 % NYLON KNITTED MESH FABRIC APPLIQUE WITH 100 % WOVEN 3D FLOWER AND EMBROIDERED IN 84 % POLYESTER 16 % METALLISED THREAD FABRIC WIDTH 57-58 INCHES GSM 59 +/- 10 %	5159 SQM
2	BABIES DRESS / BABIES GARMENTS 39 % NYLON 38 % COTTON 23 % VISCOSE FIBER LACE FABRIC WIDTH 57-58 INCHES GSM 155 +/- 10 %	5487 NOS	Fabric to be used in the Garment 39 % NYLON 38 % COTTON 23 % VISCOSE FIBER LACE FABRIC WIDTH 57-58 INCHES GSM 155 +/- 10 %	6434 SQM
3	GIRLS JACKET 100 % POLYESTER WOVEN TWEED FABRIC WIDTH 56-57 INCHES GSM 325 +/- 10 %	1072 NOS	Fabric to be used in the Garment 100 % POLYESTER WOVEN TWEED FABRIC WIDTH 56-57 INCHES GSM 325 +/- 10 %	1204 SQM
4	GIRLS JACKET 65 % COTTON 30 % POLYESTER 5 PERCENT ELASTANE KNITTED FABRIC WIDTH 56-57 INCHES GSM 261 +/- 10 %	1008 NOS	Fabric to be used in the Garment 65 % COTTON 30 % POLYESTER 5 % ELASTANE KNITTED FABRIC WIDTH 56-57 INCHES GSM 261 +/- 10 %	1279 SQM
5	GIRLS JACKET 79% POLYESTER 18% VISCOSE 3% ELASTANE WOVEN SOLID FABRIC WIDTH 56-57 INCHES GSM 270 +/- 10 %	5405 NOS	Fabric to be used in the Garment 79 % POLYESTER 18 % VISCOSE 3 % ELASTANE WOVEN SOLID FABRIC WIDTH 56-57 INCHES GSM 270 +/- 10 %	6619 SQM
6	BABIES JACKET	955	Fabric to be used in the Garment	647

	74 % POLYESTER 25 % VISCOSE 1 % ELASTANE WOVEN FABRIC WIDTH56-57 INCHES GSM 246 +/- 10 %	NOS	74 % POLYESTER 25 % VISCOSE 1 % ELASTANE WOVEN FABRIC WIDTH 56-57 INCHES GSM 246 +/- 10 %	SQM
7	GIRLS JACKET 74% POLYESTER 25 % VISCOSE 1% ELASTANE WOVEN FABRIC WIDTH56-57 INCHES GSM 246 +/- 10%	382 NOS	Fabric to be used in the Garment 74 % POLYESTER 25 % VISCOSE 1 % ELASTANE WOVEN FABRIC WIDTH 56-57 INCHES GSM 246 +/- 10 %	282 SQM
8	BABIES SHORT 74% POLYESTER 25% VISCOSE 1% ELASTANE WOVEN FABRIC WIDTH56-57 INCHES GSM 246 +/- 10%	1040 NOS	Fabric to be used in the Garment 74% POLYESTER 25% VISCOSE 1% ELASTANE WOVEN FABRIC WIDTH 56-57 INCHES GSM 246 +/-10 %	468 SQM
9	BABIES DRESS / BABIES GARMENTS 84% POLYESTER 14% METALLISED FIBER 2% ELASTANE WOVEN JACQUARD FABRIC GSM 201 (YOKE PART) & 100 % POLYESTER 3D BUTTERFLY NESH SEQUENCE EMB KNITTED FABRIC WIDTH 57-58 INCHES GSM 52(BOTTOM PART) +/- 10 %	10894 NOS	Fabric to be used in the Garment 84 % POLYESTER 14 % METALLISED FIBER 2 % ELASTANE WOVEN JACQUARD FABRIC WIDTH 57-58 INCHES GSM 201 +/- 10 %	2733 SQM
			Fabric to be used in the Garment 100 % POLYESTER 3D BUTTERFLY MESH SEQUENCE EMBROIDERD KNITTED FABRIC WIDTH 57-58 INCHES GSM 52 +/- 10 %	8523 SQM
10	BABIES DRESS / BABIES GARMENTS 100% POLYESTER KNITTED JACQUARD FABRIC GSM 141 (YOKE PART) & 100% POLYESTER 3D BUTTERFLY MESH EMB KNITTED FABRIC WIDTH 57-58 INCHES GSM 95 (BOTTOM PART) +/- 10 %	6446 NOS	Fabric to be used in the Garment 100 % POLYESTER KNITTED ACQUARD FABRIC WIDTH 57-58 INCHES GSM 141 +/- 10 %	1617 SQM
			Fabric to be used in the Garment 100 % POLYESTER 3D BUTTERFLY MESH EMB KNITTED FABRIC WIDTH 57-58 INCHES GSM 42 +/- 10%	5034 SQM

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	19 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006486AM25
RA File Number	05AX04003633 AM24
Licence No and Date	0511024080/21/02/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES DRESS / BABIES GARMENTS 91% POLYESTER 9% ELASTANE KNITTED PRINTED VELOUR FABRIC WIDTH 61-62 INCHES GSM 196 +/- 10 %	1892 NOS	Relevant fabric to be used in the garment 91 % POLYESTER 9 % ELASTANE KNITTED PRINTED VELOUR FABRIC WIDTH 61-62 INCHES GSM 196+/- 10 %	2236 SQM
2	BOYS JACKET 66 % POLYESTER 34 % COTTON WOVEN YARN DYED CHECK FABRIC WITH 100 % POLYESTER KNITTED BONDED FABRIC WIDTH 57-58 INCHES GSM 335 +/- 10 %	1825 NOS	Relevant fabric to be used in the garment 66 % POLYESTER 34 % COTTON WOVEN YARN DYED CHECK FABRIC WITH 100 % POLYESTER KNITTED BONDED FABRIC WIDTH 57- 58 INCHES GSM 335 +/- 10 %	2678 SQM
3	BOYS JACKET 66 % POLYESTER 34 % COTTON WOVEN	1515 NOS	Relevant fabric to be used in the garment	2223 SQM

	YARN DYED CHECK FABRIC WITH 100 % POLYESTER KNITTED BONDED FABRIC WIDTH 57-58 INCHES GSM 335 +/- 10 %		66 % POLYESTER 34 % COTTON WOVEN YARN DYED CHECK FABRIC WITH 100 % POLYESTER KNITTED BONDED FABRIC WIDTH 57-58 INCHES GSM 335 +/- 10 %	
4	BABIES DRESS / BABIES GARMENTS 46 % NYLON 42 % COTTON 8 % LYOCCELL 4 % ELASTANE KNITTED LACE FABRIC WIDTH 56-57 INCHES GSM 132 +/- 10 %	1233 NOS	Relevant fabric to be used in the garment 46 % NYLON 42 % COTTON 8 % LYOCCELL 4 % ELASTANE KNITTED LACE FABRIC WIDTH 56-57 INCHES GSM 132 +/- 10 %	869 SQM

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	20 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006487AM25
RA File Number	05AX04004097 AM24
Licence No and Date	0511025082/19/04/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of CAD and other technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES DRESS / BABIES GARMENTS 91 % POLYESTER 9 % ELASTANE	512 NOS	Relevant fabric to be used in the garments 91 % POLYESTER 9 % ELASTANE	843 SQM

	KNITTED PRINTED FABRIC WIDTH 57-58 INCHES GSM 196 +/- 10 %		KNITTED PRINTED FABRIC WIDTH 57-58 INCHES GSM 196 +/- 10 %	
2	BABIES DRESS / BABIES GARMENTS 91 % POLYESTER 9 % ELASTANE KNITTED PRINTED FABRIC WIDTH 57-58 INCHES GSM 196 +/- 10 %	825 NOS	Relevant fabric to be used in the garments 91 % POLYESTER 9 % ELASTANE KNITTED PRINTED FABRIC WIDTH 57-58 INCHES GSM 196 +/- 10 %	850 SQM
3	BABIES DRESS / BABIES GARMENTS 91 % POLYESTER 9 % ELASTANE KNITTED PRINTED FABRIC WIDTH 57-58 INCHES GSM 196 +/- 10 %	525 NOS	Relevant fabric to be used in the garments 91 % POLYESTER 9 % ELASTANE KNITTED PRINTED FABRIC WIDTH 57-58 INCHES GSM 196 +/- 10 %	541 SQM
4	BOYS JACKET 66 % POLYESTER 34 % COTTON WOVEN YARN DYED CHECK FABRIC WITH 100 % POLYESTER KNITTED BONDED FABRIC WIDTH 57-58 INCHES GSM 325 +/- 10 %	4517 NOS	Relevant fabric to be used in the garments 66 % POLYESTER 34 % COTTON WOVEN YARN DYED CHECK FABRIC WITH 100 % POLYESTER KNITTED BONDED FABRIC WIDTH 57-58 INCHES GSM 325 +/- 10 %	6640 SQM
5	BOYS JACKET 66 % POLYESTER 34 % COTTON WOVEN YARN DYED CHECK FABRIC WITH 100 % POLYESTER KNITTED BONDED FABRIC WIDTH 57-58 INCHES GSM 325 +/- 10 %	5429 NOS	Relevant fabric to be used in the garments 66 % POLYESTER 34 % COTTON WOVEN YARN DYED CHECK FABRIC WITH 100 % POLYESTER KNITTED BONDED FABRIC WIDTH 57-58 INCHES GSM 325 +/- 10 %	6026 SQM
6	BOYS JACKET 66 % POLYESTER 34 % COTTON WOVEN YARN DYED CHECK FABRIC WITH 100 % POLYESTER KNITTED BONDED FABRIC WIDTH 57-58 INCHES GSM 325 +/- 10 %	3835 NOS	Relevant fabric to be used in the garments 66 % POLYESTER 34 % COTTON WOVEN YARN DYED CHECK FABRIC WITH 100 % POLYESTER KNITTED BONDED FABRIC WIDTH 57-58 INCHES GSM 325 +/- 10 %	5829 SQM

7	BOYS JACKET 66 % POLYESTER 34 % COTTON WOVEN YARN DYED CHECK FABRIC WITH 100 % POLYESTER KNITTED BONDED FABRIC WIDTH 57-58 INCHES GSM 325 +/- 10 %	2820 NOS	Relevant fabric to be used in the garments 66 % POLYESTER 34 % COTTON WOVEN YARN DYED CHECK FABRIC WITH 100 % POLYESTER KNITTED BONDED FABRIC WIDTH 57-58 INCHES GSM 325 +/- 10 %	4286 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	21 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006563AM25
RA File Number	05AX04000119 AM25
Licence No and Date	0511025083/19/04/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS JUMP SUIT 100 % NYLON MESH WITH 100 % POLYESTER EMB KNITTED FABRIC GSM 55 WITH LINING OF 100 % NYLON KNTD FABRIC GSM 20 (TOP PORTION) AND 100 % POLYESTER CREPE WOVEN FABRIC WIDTH 55-56 INCHES GSM 140 (BOTTOM PORTION) +/- 10 %	150 NOS	Relevant Fabric to be used in the garments 100 % POLYESTER CREPE WOVEN FABRIC WIDTH 55- 56 INCHES GSM 140 +/- 10 %	313.500 SQM
			Relevant Fabric to be used in the garments	231 SQM

			100 % NYLON MESH WITH 100 PERCENT POLYESTER EMBROIDERED KNITTED FABRIC WIDTH 55-56 INCHES GSM 55 +/- 10 %	
			Relevant Fabric to be used in the garments LINING OF 100 % NYLON MESH KNITTED FABRIC WIDTH 55-56 INCHES GSM 20 +/- 10 %	240 SQM
2	BABIES DRESS / BABIES GARMENTS 100 % NYLON MESH WITH 100 % POLYESTER EMB KNTD FABRIC GSM 55 (TOP PORTION) AND 100 % NYLON MESH SOLID KNTD FABRIC (BOTTOM PORTION) WIDTH 55-56 INCHES GSM 20 WITH 100 % COTTON WOVEN LINING FABRIC WIDTH 55-56 INCHES GSM 55 +/- - 10 %	153 NOS	Relevant Fabric to be used in the garments 100 % NYLON MESH WITH 100 % POLYESTER EMBROIDERED KNITTED FABRIC WIDTH 55-56 INCHES GSM 55 +/- 10 %	91.800 SQM
			Relevant Fabric to be used in the garments 100 % NYLON MESH KNITTED FABRIC WIDTH 55- 56 INCHES GSM 20 +/- 10 %	229.500 SQM
3	BABIES SHORTS 100 % NYLON MESH WITH 100 % POLYESTER EMBROIDERED KNITTED FABRIC GSM 55 WITH LINING OF 100 % COTTON WOVEN FABRIC WIDTH 55-56 INCHES GSM 55 +/- 10 %	153 NOS	Relevant Fabric to be used in the garments 100 % NYLON MESH WITH 100 % POLYESTER EMBROIDERED KNITTED FABRIC WITH 55-56 INCHES GSM 55 +/- 10 %	116.280 SQM
4	BABIES DRESS / BABIES GARMENTS 100 % NYLON MESH WITH 100 % POLYESTER EMB FABRIC GSM 55 WITH LINING OF 100 % NYLON MESH KNITTED FABRIC WIDTH 55-56 INCHES GSM 20 +/- 10 %	150 NOS	Relevant Fabric to be used in the garments 100 % NYLON MESH WITH 100 % POLYESTER EMBROIDERED KNITTED FABRIC WIDTH 55-56 INCHES GSM 55 +/- 10 %	180 SQM
			Relevant Fabric to be used in the	180

			garments LINING OF 100 % NYLON MEHS KNITTED FABRIC WIDTH 55-56 INCHES GSM 20 +/- 10 %	SQM
It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	22 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006562AM25
RA File Number	05AX04000253 AM25
Licence No and Date	0511025374/08/05/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES DRESS / BABIES GARMENTS 91 % POLYESTER 9 % ELASTANE KNITTED PRINTED FABRIC WIDTH 57-58 INCHES GSM 196 +/- 10 %	1284 NOS	Relevant fabric to be used in the Garments 91 % POLYESTER 9 % ELASTANE KNITTED PRINTED FABRIC WIDTH 57- 58 INCHES GSM 196 +/- 10 %	1296 SQM
2	100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH 58-59 INCHES GSM 460 +/- 10 %	2486 NOS	Relevant fabric to be used in the Garments 100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH	1810 SQM

			58-59 INCHES GSM 460 +/- 10 %	
3	100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH 58-59 INCHES GSM 460 +/- 10 %	2701 NOS	Relevant fabric to be used in the Garments 100 % POLYESTER KNITTED FAKE FUR FABRIC WIDTH 58-59 INCHES GSM 460 +/- 10 %	2017 SQM
4	95 % POLYESTER 5 % ELASTANE KNITTED FABRIC WIDTH 60-61 INCHES GSM 285 +/- 10 %	801 NOS	Relevant fabric to be used in the Garments 95 % POLYESTER 5 ELASTANE KNITTED FABRIC WIDTH 60-61 INCHES GSM 285 +/- 10 %	911 SQM

It is to be noted that this Ad-hoc norm is case specific based on CAD & other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	23 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	TOPSACK PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM REVIW00006587AM25
RA File Number	07AX04000260 AM25
Licence No and Date	0711011379/27/05/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case was already decided in meeting no. NC/5/MEET/May/202425/4 dated 28.05.2024. Now, the firm requested for review of their norms. Now the firm has submitted the requested documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	FLEXIBLE INTERMEDIATE BULK CONTAINERS-PRINTED ATTACHMENT BAG Polypropylene Granules-877000kgs, UV-20000kgs,LDPE-30000kgs ,LLDPE-66000kgs , Black conductive Yarn - 5600kgs , Black Conductive folio -1400kgs	1000000 KGS	Polypropylene Granules Extrusion grade/Lamination grade/Filament grade	991010 KGS
			UV stabilizer Masterbatch (containing not more than 20%UV stabilizer)	20000 KGS
			LDPE Granules Liner grade/Lamination grade/film grade/Extrusion grade	31500 KGS
			LLDPE Granules Extrusion grade/film grade	69300 KGS
			Black conductive yarn 1450dtex	5880 KGS
			Black conductive Folio	1470 KGS

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	24 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	TRIDENT LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00002539AM25
RA File Number	30AX04000225 AM25
Licence No and Date	3011005603/14/08/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers noted that the rep. of the firm appeared for the personal hearing wherein they explained their case. The issue was deliberated and observed that the based on the deliberations and recommendation of the technical authority the committee decided that the inputs is being recommended as to the exiting SIONs for exports items “Since the firm has declared in shipping

bills the export item description indicating the property of yarn like carded or combed, the inputs are being recommended as per existing SIONs. As declared by the firm on the basis of shipping bills, the export item serial number 1,2,3,10,11 & 12 carded yarn and as per SION J-99, with 12.50% wastage on net content basis and for other all export items being combed yarn, the inputs may be covered under SION J-100 & 101, with 40% wastage on net content basis” as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Cotton Yarn	100 MTS	Cotton	113 MTS
2	Cotton Yarn	100 MTS	Cotton	113 MTS
3	Cotton Yarn	250 MTS	Cotton	282 MTS
4	Cotton Yarn	250 MTS	Cotton	350 MTS
5	Cotton Yarn	250 MTS	Cotton	350 MTS
6	Cotton Yarn	250 MTS	Cotton	350 MTS
7	Cotton Yarn	250 MTS	Cotton	350 MTS
8	Cotton Yarn	250 MTS	Cotton	350 MTS
9	Cotton Yarn	300 MTS	Cotton	420 MTS
10	Cotton Yarn	200	Cotton	225

		MTS		MTS
11	Cotton Yarn	200 MTS	Cotton	225 MTS
12	Cotton Yarn	375 MTS	Cotton	422 MTS
13	Cotton Yarn	375 MTS	Cotton	525 MTS
14	Cotton Yarn	375 MTS	Cotton	525 MTS
15	Cotton Yarn	350 MTS	Cotton	490 MTS
16	Cotton Yarn	375 MTS	Cotton	525 MTS
17	Cotton Yarn	375 MTS	Cotton	525 MTS
18	Cotton Yarn	375 MTS	Cotton	525 MTS
19	Cotton Yarn	375 MTS	Cotton	525 MTS
20	Cotton Yarn	100 MTS	Cotton	140 MTS
21	Cotton Yarn	100 MTS	Cotton	140 MTS

22	Cotton Yarn	100 MTS	Cotton	140 MTS
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It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	25 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00004248AM25
RA File Number	05AX04002746 AM25
Licence No and Date	0511029044/20/11/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit the CAD for each export items.
2. Please submit calculation of requirement of fabric, separately for each type of bag, based on CAD and dimension of bag.
3. Please reason for not indicating handle, made up of leather in export description.
4. Please justification of higher wastage of synthetic PVC leather GSM 1116.

The case stands deferred.

Case No.	26 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00004250AM25
RA File Number	05AX04002759 AM25
Licence No and Date	0511029056/20/11/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers noted that the rep. of the firm appeared for the personal hearing wherein they explained their case. Accordingly, based on the deliberations and the recommendation of the technical authority, the committee decided that the firm may be asked to amend the description of export by inserting style number and 'embroidered' word in their authorization.

The case stands deferred.

Case No.	27 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00004296AM25
RA File Number	05AX04002821 AM25
Licence No and Date	0511029116/22/11/2024

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers noted that the rep. of the firm appeared for the personal hearing wherein they explained their case. Accordingly, based on the deliberations and the recommendation of the CAD and other technical authority, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 100% POLYESTER WOVEN DYED FABRIC WITH EMBROIDERY GSM 170(+/-10%) (STYLE CHARLI EMB TROUSER)	3363 NOS	100% POLYESTER WOVEN DYED FABRIC WITH EMBROIDERY WIDTH 48 INCH GSM 170 (+/-10%)	9584.550 SQM
2	LADIES SKIRT MADE OF 100% POLYESTER WOVEN DYED FABRIC GSM 80 (+/-10%) AND 100% POLYESTER WOVEN DYED LACE FABRIC GSM 60 (+/-10%)	1800 NOS	100% POLYESTER WOVEN DYED FABRIC WIDTH 55 INCH GSM 80 (+/-10%)	5418 SQM
			100% POLYESTER WOVEN DYED LACE FABRIC WIDTH 12 INCH GSM 60 (+/-10%)	9090 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	28 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006032AM25
RA File Number	07AX04001852 AM25
Licence No and Date	0711013561/05/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. The firm has submitted measurement chart for export item which is not legible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern. The case stands deferred.	

Case No.	29 / NC/5/MEET/Jun/202526/4			
Case Status	Case Approved			
Party Name	BHARTIYA INTERNATIONAL LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025			
HQ File Number	HQRNORM APPLY 00006033AM25			
RA File Number	07AX04001827 AM25			
Licence No and Date	0711013569/05/02/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES APRON MADE OF 100% COTTON DYED JACQUARD WOVEN FABRIC GSM 375 (STYLE NO.CY045)	1350 PCS	100% COTTON DYED JACQUARD WOVEN FABRIC GSM 375	1782 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	30 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006039AM25
RA File Number	05AX04003882 AM25
Licence No and Date	0511030722/06/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm ladies pajamas mentioned at export serial number 01 & 03 and the export item at serial number 2 is ladies skirt. The firm has submitted documents having details for pajamas and top set for EP 1&3. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the document pertaining to the particular Authorization or have to amend the Authorisation as per actual export items. The case stands deferred.	

Case No.	31 / NC/5/MEET/Jun/202526/4			
Case Status	Case Approved			
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025			
HQ File Number	HQRNORM APPLY 00006040AM25			
RA File Number	05AX04003881 AM25			
Licence No and Date	0511030723/06/02/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	LADIES SKIRT MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC GSM 220(+/-10%) WIDTH 56 (+/-10%)	2292 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 220 (+/-10%) WIDTH 56 (+/-10%)	10255 SQM
2	LADIES SKIRT MADE OUT OF 100% POLYESTER DYED WOVEN FABRIC GSM 72(+/-10%) WIDTH 56 (+/-10%)	4045 NOS	100% POLYESTER DYED WOVEN FABRIC GSM 72 (+/-10%) WIDTH 56 (+/-10%)	23259 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	32 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006043AM25
RA File Number	05AX04003891 AM25
Licence No and Date	0511030725/06/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export ladies skirts mentioned at export serial number 01 &02 and submitted CADs which are not legible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible copy of CADs for each export items. The case stands deferred.	

Case No.	33 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	SUPER TANNERY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006046AM25
RA File Number	06AX04000458 AM25
Licence No and Date	0611003361/06/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:	

1. Reason for asking lining material at four places for a single export item.
2. Compare the requirement with the respective SION published in Hand Book of Procedure Vol II, with amendment, in tabular form (in case of upper leather, lining etc., equivalent synthetic material may be compared) and if additional/higher requirement is there, then to indicate justification in the remark column, giving function.
3. CAD/CAM of Lining Material and calculation of requirement of import items.
4. Specification of import items and also to give photographs with function of Poly urethane system (TC Chemical).

The case stands deferred.

Case No.	34 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	SARAN GARMENTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006057AM25
RA File Number	32AX04000732 AM25
Licence No and Date	3211008392/06/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to babies garments.7 products- 4 CADs,3 measurement charts, images of all garments not submitted. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD, Image and measurement charts for all export products, specifying export products/inputs over respective document and submit the measurement charts received from buyer. The case stands deferred.	

Case No.	35 / NC/5/MEET/Jun/202526/4			
Case Status	Case Approved			
Party Name	MADURA TECHNICAL FABRICS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025			
HQ File Number	HQRNORM APPLY 00006065AM25			
RA File Number	03AX04005639 AM25			
Licence No and Date	0311041132/07/02/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to conditions laid out in DGFT Notification number 32/2015-2020 dated 14/09/2022 and submit proof for compliance as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

	NYLON YARN	2000000 KGS	NYLON 6 CHIPS	2100000 KGS
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It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	36 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	SUPER TANNERY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006073AM25
RA File Number	06AX04000456 AM25
Licence No and Date	0611003368/07/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Please reason for asking lining material at four places for a single export item.
2. Please compare the requirement with the respective SION published in HandBook of Procedure Vol II, with amendment, in tabular form (in case of upper leather, lining etc., equivalent synthetic material may be compared) and if additional/higher requirement is there, then to indicate justification in the remark column, giving function.
3. Please submit the CAD/CAM of Lining Material and calculation of requirement of import items.
4. Please submit the specification of import items and also to give photographs with function of poly urethane system (TC Chemical).

The case stands deferred.

Case No.	37 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	SEASON COIR EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006061AM25
RA File Number	10AX04000281 AM25
Licence No and Date	1011002933/07/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following

information:

1. The import and export description (COIR WIRE BRUSH MAT) and its HS codes are the same i.e., which means that there is no manufacturing activity involved and it is not permissible under Advance License. Please clarify.
2. Firm to submit the detailed justification for import and export items.

The case stands deferred.

Case No.	38 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006093AM25
RA File Number	07AX04001848 AM25
Licence No and Date	0711013602/10/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Jr SHERPA JACKET (BOYS), MADE 100% POLYESTER KNITTED FARBIC GSM 410 AND 100% POLYESTER WOVEN FABRIC GSM 94 STYLE J903	1845 NOS	100% RECYCLE POLYESTER POLAR FLEECE BONDED WITH SHERPA KNITTED FABRIC, WIDTH 56 INCHES, GSM 410	2139 SQM
			100% RECYCLE POLYESTER DOBBY DWR WOVEN FARBIC, WIDTH 57 INCHES, GSM 94	1653 SQM
			100% RECYCLE POLYESTER WOVEN LINING FABRIC, WIDTH 60 INCHES GSM 70	1613 SQM
2	Jr SLEEVE LESS JACKET (BOYS) MADE 100% POLYESTER WOVEN FABRIC GSM 94 WITH LINING AND	5000 NOS	100% RECYCLE POLYESTER DOBBY DWR WOVEN FARBIC, WIDTH 57 INCHES, GSM 94	7691 SQM

	POLYWADDING STYLE J 296		100% RECYCLE POLYESTER WOVEN LINING FABRIC, WIDTH 60 INCHES GSM 70	5429 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	39 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006111AM25
RA File Number	05AX04003874 AM25
Licence No and Date	0511030777/10/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GENTS HALF SLEEVE SHIRTS MADE OF 100% COTTON YARN DYED WOVEN FABRIC GSM 125(+/-10%) STYLE NO. LM5W3114	1111 NOS	100% COTTON YARN DYED WOVEN FABRIC GSM 125 (+/-10%)	3077 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	40 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL

Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025			
HQ File Number	HQRNORM APPLY 00006112AM25			
RA File Number	05AX04003837 AM25			
Licence No and Date	0511030779/10/02/2025			
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES SHIRT (HALF SLEEVE) MADE OF 100% COTTON YARN DYED WOVEN FABRIC GSM 125 (+/-10%) STYLE NO. LM5W3114	1111 NOS	100% COTTON YARN DYED WOVEN FABRIC GSM 125 (+/-10%)	3077 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	41 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	SUPER TANNERY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006119AM25
RA File Number	06AX04000457 AM25
Licence No and Date	0611003373/10/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:	
1. Please reason for asking lining material at four places for a single export item. 2. Please compare the requirement with the respective SION published in Hand Book of Procedure Vol II, with amendment, in tabular form (in case of upper leather, lining etc., equivalent synthetic material may be compared) and if additional/higher requirement is there, then to indicate justification in the remark column, giving function. 3. Firm to submit the CAD/CAM of lining material and calculation of requirement of import items.	

- If, some items are procured locally then to indicate it, in 4 E of indigenous items column in table.
4. Please submit specification of import items and also to give photographs with function of poly urethane system.

The case stands deferred.

Case No.	42 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	SUPER TANNERY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006120AM25
RA File Number	06AX04000455 AM25
Licence No and Date	0611003374/10/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Please reason for asking lining material at four places for a single export item. 2. Please compare the requirement with the respective SION published in Hand Book of Procedure Vol II, with amendment, in tabular form (in case of upper leather, lining etc., equivalent synthetic material may be compared) and if additional/higher requirement is there, then to indicate justification in the remark column, giving function. 3. Firm to submit the CAD/CAM of Lining Material and calculation of requirement of import items. If, some items are procured locally then to indicate it, in 4 E of indigenous items column in table. 4. Please submit the specification of import items and also to give photographs with function of poly urethane system. The case stands deferred.	

Case No.	43 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	ORNATUS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006124AM25
RA File Number	03AX04005723 AM25
Licence No and Date	0311041203/10/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Please submit the size wise quantity if export item to be exported.	

2. Please submit the exact width and GSM of each imported fabric.
3. Please submit the quantity of import in sq. meter terms and requirement of each input fabric/pc in sq. meters for each size of the export item.
4. Firm to submit the CAD/Laymarker, Image and measurement sheet of each export item.

The case stands deferred.

Case No.	44 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	SUPER TANNERY LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006138AM25
RA File Number	06AX04000482 AM25
Licence No and Date	0611003380/11/02/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Please compare the requirement with the respective SION published in Handbook of Procedure Vol II, with amendment, in tabular form (in case of upper leather, lining etc., equivalent synthetic material may be compared) and if additional/ higher requirement is there, then to indicate justification in the remark column, giving function. 2. Firm to submit the CAD/CAM of Lining Material and calculation of requirement of import items. If, some items are procured locally then to indicate it, in 4 E of indigenous items column in table. 3. Please submit the specification of import items and also to give photographs with function of poly urethane system (TC Chemical). The case stands deferred.	

Case No.	45 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006144AM25
RA File Number	05AX04003875 AM25
Licence No and Date	0511030803/11/02/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following	

information:

1. Please submit size of belt to export indicating ratio of both elastic webbing belt and leather tip tab.
2. Please submit the drawing design of belt indicating exact dimension of both elastic webbing belt and leather tip tab.

The case stands deferred.

Case No.	46 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	BEST TECH CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006186AM25
RA File Number	32AX04000746 AM25
Licence No and Date	3211008429/12/02/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export Babies Knitted Garments. The firm has not submitted CAD/Laymarker, Image and measurement of the export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD/ Laymarker, Image and measurement of each export item.	
The case stands deferred.	

Case No.	47 / NC/5/MEET/Jun/202526/4			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025			
HQ File Number	HQRNORM APPLY 00006168AM25			
RA File Number	07AX04001875 AM25			
Licence No and Date	0711013633/12/02/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty.

				Recommended
1	Mens Trouser (Style No.18101) Made of 97% Cotton 3% Spandex Dyed Woven Fabric With WATER REPELLENT Finish GSM 272	41200 NOS	97% Cotton 3% Spandex Dyed Woven Fabric With WATER REPELLENT Finish GSM 272	124424 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	48 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	ROVERLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006174AM25
RA File Number	05AX04003871 AM25
Licence No and Date	0511030848/12/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: - Please submit the manufacture process in detail. - Please submit the GSM of PVC line and justification of 5 % wastage and 5% wastage in zipper. The case stands deferred.	

Case No.	49 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006184AM25
RA File Number	05AX04003814 AM25
Licence No and	0511030869/12/02/2025

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted cad, image and measurement charts. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, image and measurement charts for all products/inputs identifying each document with specific product/input. The case stands deferred.	

Case No.	50 / NC/5/MEET/Jun/202526/4			
Case Status	Case Approved			
Party Name	MODELAMA EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025			
HQ File Number	HQRNORM APPLY 00006214AM25			
RA File Number	05AX04003896 AM25			
Licence No and Date	0511030891/13/02/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Dress 71/0 Ladies Dress made of 100% Cotton Woven Printed Fabric GSM 118(+/-10%), Style: 852928	1800 NOS	Fabric to be used in the garment 100% Cotton Woven Printed Fabric GSM 118 (+/-10%)	8316 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	51 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006260AM25
RA File Number	07AX04001936 AM25
Licence No and Date	0711013681/17/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	TODDLER BABIES RELAXED REVERSIBLE VEST MADE OF 100% COTTON WOVEN FABRIC GSM 220 STYLE D63775	2158 NOS	100% BCI COTTON CORDUROY SOLID DYED WOVEN FABRIC, WIDTH 55 INCHES, GSM 220	1078 SQM
2	TODDLER GIRLS RELAXED REVERSIBLE VEST MADE OF 100% COTTON WOVEN FABRIC GSM 220 STYLE D63775	8390 NOS	100% BCI COTTON CORDUROY SOLID DYED WOVEN FABRIC, WIDTH 55 INCHES, GSM 220	4527 SQM
3	CRAFTED VEST (BABIES) MADE 100% COTTON WOVEN FABRIC GSM 220 WITH LINING AND POLYWADDING STYLE D63723	11106 NOS	100% BCI COTTON, 16W CORDUROY SOLID DYED WOVEN FABRIC, WIDTH -55 INCHES, GSM 220	3504 SQM
4	CRAFTED VEST (BABIES) MADE 100% COTTON WOVEN FABRIC GSM 220 WITH LINING AND POLYWADDING STYLE D63723	11236 NOS	100% BCI COTTON, 16W CORDUROY PRINTED WOVEN FABRIC, WIDTH 55 INCHES, GSM 220	3545 SQM
5	SNOW PANT BIBERALL (BABIES), MADE 100% POLYESTER WOVEN FABRIC, GSM 78 WITH LINING AND WADDING STYLE No D63921	3618 NOS	100% RECYCLED POLYESTER PD, DWR, MILKY COATED WOVEN FABRIC, WIDTH 58 INCHES, GSM 78	6088 SQM
			100% POLYESTER 210T TAFFETA WOVEN LINING FABRIC, WIDTH -58 INCHES, GSM 60	5571 SQM

	SNOW PANT BIBERALL (GIRLS), MADE 100% POLYESTER WOVEN FABRIC, GSM 78 WITH LINING AND WADDING STYLE No D63921	24371 NOS	100% RECYCLED POLYESTER PD, DWR, MILKY COATED WOVEN FABRIC, WIDTH 58 INCHES, GSM 78	44287 SQM
			100% POLYESTER 210T TAFFETA WOVEN LINING FABRIC, WIDTH -58 INCHES, GSM 60	40530 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	52 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006262AM25
RA File Number	06AX04000488 AM25
Licence No and Date	0611003396/17/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export jackets, vest and bibtrouser. The firm has submitted documents for bib trouser, Vest ant trouser (which is not in the export item list).The CADs submitted are of very low efficiency and very poorly scanned. Details related to export item number-1 i.e. jacket are not given. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the details pertaining to current authorization and legible copy of CADs by mentioning export serial number and name of export on CAD, Alongwith image and measurement chart of the export item. The case stands deferred.	

Case No.	53 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006272AM25
RA File Number	07AX04001939 AM25
Licence No and Date	0711013686/17/02/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BACKWALL BIBERALL WITH POCKET (BABIES), MADE 100% COTTON WOVEN FABRIC GSM 220 STYLE D64002	14102 NOS	100% BCI COTTON 16W CORDUROY SOLID DYED WOVEN FABRIC, WIDTH 54 INCHES, GSM 220	15327 SQM
2	PINAFORE (BABIES), MADE OF 100% COTTON CORDUROY WOVEN FABRIC, GSM 265 STYLE D63549	5174 NOS	100% Cotton 6 Wale Pucker Corduroy Solid Dyed Woven Fabric, Width 54 Inches, Gsm 265	3924 SQM
			100% Cotton 6 Wale Pucker Corduroy Solid Dyed Woven Fabric, Width 54 Inches, Gsm 265	407 SQM
3	PINAFORE (BABIES), MADE OF 52% CTN, 30% POLY, 16% RAYON, 2% SPANDEX WOVEN FABRIC, GSM 200 STYLE D63552	4015 NOS	52% Cotton, 30% Polyester, 16% Rayon, 2% Spandex Yarn Dyed Twill Woven Fabric, Width 52 Inches, GSM 200	2992 SQM
4	RUFFLE PINAFORE (BABIES), MADE OF 100% COTTON WOVEN FABRIC, GSM 220, STYLE D63560	5259 NOS	52Pct Cotton, 30Pct Polyester, 16Pct Rayon, 2Pct Spandex Printed Twill Woven Fabric, Width 52 Inches, GSM 200	5635 SQM
5	CRAFTED EMBROIDERY PINAFORE (BABIES), MADE 100% COTTON WOVEN FABRIC, GSM 177 STYLE D63608	15000 NOS	100% COTTON PRINTED CANVAS FABRIC, WIDTH 56 INCHES, GSM 177	16506 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	54 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006273AM25
RA File Number	07AX04001937 AM25

Licence No and Date	0711013687/17/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points and firm has submitted measurement chart for export item which is not legible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern. The case stands deferred.	

Case No.	55 / NC/5/MEET/Jun/202526/4			
Case Status	Case Approved			
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025			
HQ File Number	HQRNORM APPLY 00006289AM25			
RA File Number	05AX04003999 AM25			
Licence No and Date	0511030973/18/02/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES DRESS MADE OF 83% LYOCELL 17% POLYESTER WOVEN DYED FABRIC GSM 55 (+/-10%) (STYLE-VE BILBO DRESS)	596 NOS	83%LYOCELL 17% POLYESTER WOVEN DYED FABRIC WIDTH 57 INCH GSM 55 (+/-10%)	4486.688 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	56 / NC/5/MEET/Jun/202526/4
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Case Status	Case Approved
Party Name	MIREEN INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006296AM25
RA File Number	05AX04003993 AM25
Licence No and Date	0511030978/19/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to conditions laid out in DGFT Notification number 32/2015-2020 dated 14/09/2022 and submit proof for compliance as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	SADDLERY ITEMS ACOUSTIC DIAMANTE FLYHOOD	4900 NOS	Items Used to make Saddlery Items 80% NYLON 20% SPANDEX FOUR WAY KNITTED FABRIC 210GSM, WIDTH 152CM	980 SQM
			Items Used to make Saddlery Items 100% POLYESTER NYLEX, (+/- 10% 145 GSM), WIDTH 152 CM	1497.195 SQM
2	SADDLERY ITEMS CLASSIC FLYHOOD AW25	6801 NOS	Items Used to make Saddlery Items 80% NYLON 20% SPANDEX FOUR WAY KNITTED FABRIC 210GSM, WIDTH 152CM	1360.200 SQM
			Items Used to make Saddlery Items 80% NYLON 20% SPANDEX FOUR WAY KNITTED FABRIC, WIDTH 150 CM GSM 190	544.080 SQM
3	SADDLERY ITEMS COTTON SADDLE PAD SU25 - CORE	2342 NOS	Items Used to make Saddlery Items WOVEN PIPING	7838.674 MTR
			Items Used to make Saddlery Items 60% VISCOSE 40% POLYESTER	3056.310 SQM

			KNITTED FABRIC 250GSM, WIDTH 145CM	
4	SADDLERY ITEMS FINESSE PAD AW25	4300 NOS	Items Used to make Saddlery Items 100% POLYESTER KNITTED FABRIC 160GSM, WIDTH 162CM	5047.916 SQM
			Items Used to make Saddlery Items 100% WOVEN DYED POLY SUEDE FABRIC OBTAINED FROM HIGH TENACITY POLY YARN 140GSM, WIDTH 150CM	6815.500 SQM
			Items Used to make Saddlery Items 100% POLYESTER WARP KNITTED AIRMESH FABRIC 320GSM, WIDTH143CM	689.247 SQM
5	SADDLERY ITEMS LUXE FLEECE RUG	1002 NOS	Items Used to make Saddlery Items 100% POLYESTER FLEECE KNITTED FABRIC WEIGHT 280 GSM, WIDTH 220 CM	4641.965 SQM
			Items Used to make Saddlery Items ADJUSTER (METAL FITTING)	6012 NOS
			Items Used to make Saddlery Items O RING (METAL FITTING)	4008 NOS
			Items Used to make Saddlery Items F SURCINGLE (METAL FITTING)	2004 NOS
			Items Used to make Saddlery Items M SURCINGLE (METAL FITTING)	2004 NOS
			Items Used to make Saddlery Items DOG HOOK (METAL FITTING)	4008 NOS

6	SADDLERY ITEMS MERINO HALF LINED NUMNAH	100 NOS	Items Used to make Saddlery Items WOOLEN FABRIC (70% MERINO WOOL /30% ACRYLIC, 1600GSM WEIGHT BONDED WITH SUEDE) WIDTH 160CM	64 SQM
			Items Used to make Saddlery Items ARTIFICIAL FAUX FUR 500 GSM, WIDTH 160 CM, 100 GSM POLYESTER SUEDE LAMINATED	64 SQM
			Items Used to make Saddlery Items ARTIFICIAL FAUX FUR 500GSM, WIDTH 160CM, 100GSM	64 SQM
7	SADDLERY ITEMS MERINO PROSORB 2 POCKET HALF PAD	300 NOS	Items Used to make Saddlery Items WOOLEN FABRIC (70% MERINO WOOL /30% ACRYLIC, 1600GSM WEIGHT BONDED WITH SUEDE) WIDTH 160CM	192 SQM
			Items Used to make Saddlery Items ARTIFICIAL FAUX FUR 500GSM, WIDTH 160CM, 100GSM POLYESTER SUEDE LAMINATED	192 SQM
8	SADDLERY ITEMS MERINO PROSORB 3 POCKET HALF PAD	800 NOS	Items Used to make Saddlery Items WOOLEN FABRIC (70% MERINO WOOL /30% ACRYLIC, 1600GSM WEIGHT BONDED WITH SUEDE) WIDTH 160CM	512 SQM
			Items Used to make Saddlery Items ARTIFICIAL FAUX FUR 500GSM, WIDTH 160CM, 100GSM POLYESTER SUEDE LAMINATED	512 SQM
			Items Used to make Saddlery Items ARTIFICIAL FAUX FUR 500GSM, WIDTH 160CM, 100GSM	512 SQM

9	SADDLERY ITEMS MERINO STANDARD HALF PAD	400 NOS	Items Used to make Saddlery Items WOOLEN FABRIC (70% MERINO WOOL /30% ACRYLIC, 1600GSM WEIGHT BONDED WITH SUEDE) WIDTH 160CM	256 SQM
10	SADDLERY ITEMS MERINO+ ANATOMIC GIRTH COVER	250 NOS	Items Used to make Saddlery Items WOOLEN FABRIC (70% MERINO WOOL /30% ACRYLIC, 1600GSM WEIGHT BONDED WITH SUEDE) WIDTH 160CM	160 SQM
11	SADDLERY ITEMS NOSE FILTER	3600 NOS	Items Used to make Saddlery Items FIBERGLASS NET FABRIC WIDTH 150 CM, WEIGHT 100GSM HOLE SIZE 1.5MM*1.5MM	5249.880 SQM
12	SADDLERY ITEMS PUISSANCE SUEDE PAD	1700 NOS	Items Used to make Saddlery Items 100% POLYESTER SUEDE FABRIC WIDTH 152 CM WEIGHT 140-150GSM	357 SQM
			Items Used to make Saddlery Items WOOLEN FABRIC (70% MERINO WOOL /30% ACRYLIC, 1600GSM WEIGHT BONDED WITH SUEDE) WIDTH 160CM	510 SQM
			Items Used to make Saddlery Items WOVEN PIPING	5689.900 MTR
13	SADDLERY ITEMS SATIN FLYHOOD - AW25	1501 NOS	Items Used to make Saddlery Items 100% POLYESTER WOVEN DYED SATIN FABRIC 215GSM, WIDTH 150CM	10096.810 SQM
			Items Used to make Saddlery Items RUBBER SEAL LABEL 32*49MM (MATTE SILVER + DAMSON), (MATTE SILVER + JUNIPER, MATTE SILVER + CRANBERRY)	5501 PCS

14	SADDLERY ITEMS SATIN SADDLE PAD - AW25	14900 NOS	Items Used to make Saddlery Items 60% VISCOSE 40% POLYESTER KNITTED FABRIC 250GSM, WIDTH 145CM	19444.500 SQM
			Items Used to make Saddlery Items RUBBER SEAL LABEL 50*80MM (MATTE SILVER+DAMSON), (MATTE SILVER + JUNIPER, MATTE SILVER + CRANBERRY)	14900 PCS
			Items Used to make Saddlery Items WOVEN PIPING	49870.300 MTR
15	SADDLERY ITEMS STABLE BOOTS	650 NOS	Items Used to make Saddlery Items 7MM NEOPRENE RUBBER (1180GSM) LAMINATED BOTH SIDES WITH 100% POLYESTER FABRIC (75GSM) WIDTH - 140CM	100 MTR
16	SADDLERY ITEMS SUEDE SADDLE PAD - AW25	19913 NOS	Items Used to make Saddlery Items 60% VISCOSE 40% POLYESTER KNITTED FABRIC 250GSM, WIDTH 145CM	25986.465 SQM
			Items Used to make Saddlery Items 100% WOVEN DYED POLY SUEDE FABRIC OBTAINED FROM HIGH TENACITY POLY YARN 140GSM, WIDTH 150CM	31562.105 SQM
			Items Used to make Saddlery Items WOVEN PIPING	66648.811 MTR

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	57 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	SRI RAMRAGHAV ECOMILLS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025			
HQ File Number	HQRNORM APPLY 00006303AM25			
RA File Number	13AX04000372 AM25			
Licence No and Date	1311003701/19/02/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to conditions laid out in DGFT Notification number 32/2015-2020 dated 14/09/2022 and submit proof for compliance as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Polyester Staple FIBER	200 MTS	pet lumps	210 KGS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	58 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	1 HAIR STOP LLP
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006313AM25
RA File Number	09AX04001066 AM25
Licence No and Date	0911009086/20/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the concerned technical authority. The case stands deferred.	

Case No.	59 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	VGR FOODTECH AGRO PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006346AM25
RA File Number	02AX04000753 AM25

Licence No and Date	0211008185/21/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. As per process indicated master batch is added as such quantity of master batch is used along with any filler. Please clarify. The case stands deferred.	

Case No.	60 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006348AM25
RA File Number	03AX04005922 AM25
Licence No and Date	0311041554/21/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the Firm intends to export men's long coat with lining, headgear and Men's trouser with lining. The firm has claimed 29 different types of items for export of Men's long coat, out of which 4 types of zipper, 4 types of Velcro tapes and 4 types of tapes are claimed. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may mention and shown on the image usage of each type of import item to be used in the garment and the same is query is for all three export items. The case stands deferred.	

Case No.	61 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006349AM25
RA File Number	03AX04005920 AM25
Licence No and Date	0311041555/21/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted both CADs images are cut from left side and Length & width is not visible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD in complete with marking length, marking width, number of bundles and efficiency for both inputs. Firm may also declare their claim per piece of	

shell and lining fabric inputs.

The case stands deferred.

Case No.	62 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006350AM25
RA File Number	03AX04005921 AM25
Licence No and Date	0311041556/21/02/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the Firm intends to export men's Jacket with lining. The firm has claimed 20 different types of items for export of Men's Jacket, out of which 2 types of reflective tape, three type of eyelets, 3 types labels and 2 types of tapes are claimed. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm should mention and shown on the image usage of each type of import item to be used in the garment.	
The case stands deferred.	

Case No.	63 / NC/5/MEET/Jun/202526/4			
Case Status	Case Approved			
Party Name	SHAHI EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025			
HQ File Number	HQRNORM APPLY 00006387AM25			
RA File Number	07AX04001962 AM25			
Licence No and Date	0711013738/24/02/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	Mens Anoraks (Style No.XO4206) Made of 100% Polyester PU Coated Dyed Woven Fabric With DWR Finish GSM 160	12368 NOS	100% Polyester PU Coated Dyed Woven Fabric With DWR Finish GSM 160	49966.720 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	64 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006390AM25
RA File Number	07AX04001956 AM25
Licence No and Date	0711013741/24/02/2025

Norms Committee Decision:

Firm intends to export men's Jacket with lining. The firm has claimed 2 type of shell fabric and 4 different types of lining materials and not shown its application in the garment. The CADs submitted for three fabrics only and are scanned very poorly and cannot be read. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may mention and shown the usage of each type of import item to be used in the garment on the image and also measurement sheet and clearly scanned copies of relevant CADs.

The case stands deferred.

Case No.	65 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006388AM25
RA File Number	07AX04001961 AM25
Licence No and Date	0711013739/24/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Jacket (Style No.XL2428) Made of 100% Polyester Knitted Dyed Sherpa / Fleece Bonded Fabric GSM 420	99266 NOS	100% Polyester Knitted Dyed Sherpa / Fleece Bonded Fabric GSM 420	241216.380 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	66 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006389AM25
RA File Number	07AX04001952 AM25
Licence No and Date	0711013740/24/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Trouser (Style No.84329) Made of 97% Cotton 3% Spandex Dyed Woven Fabric With WATER REPELLENT Finish GSM 272	27925 NOS	97% Cotton 3% Spandex Dyed Woven Fabric With WATER REPELLENT Finish GSM 272	83216.500 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	67 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	SURENDRA SADDLERY
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006385AM25
RA File Number	06AX04000494 AM25
Licence No and Date	0611003411/24/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens/ Ladies Riding Breeches of Knitted Fabric (The Content Dyed Knitted Fabric Nylon 76% Spandex 24%, GSM 290 (+/- 10%) width 58 to 60 inch (+/-10%) containing 9524.39 SQM) (ITC HS Code No. 61046990)	6452 NOS	Relevant type of Fabric Dyed Knitted Fabric Nylon 76% Spandex 24%, GSM 290 (+/- 10%) width 58 to 60 inch (+/- 10%)	10000.600 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	68 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006376AM25
RA File Number	07AX04001950 AM25
Licence No and Date	0711013734/24/02/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export leather jackets and submitted skin patterns without mentioning measurement specifications on the critical measurement points. The firm has submitted measurement chart for export item which is not legible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the legible measurement chart and skin pattern showing its length and breadth at maximum length or width of the pattern.

The case stands deferred.

Case No.	69 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	MADURA INDUSTRIAL TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006396AM25
RA File Number	03AX04006031 AM25
Licence No and Date	0311041623/25/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to conditions laid out in DGFT Notification number 32/2015-2020 dated 14/09/2022 and submit proof for compliance as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Dipped Polyester Tyre Cord Fabrics	100000 KGS	Polyester Chips	101000 SQM

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	70 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006410AM25
RA File Number	03AX04005919 AM25
Licence No and Date	0311041639/25/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted

CADS of all inputs are cut from side hence marking length and width are not visible. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the visible CADs and claim of each input fabric in SQM per pc for each export product to be submitted.

The case stands deferred.

Case No.	71 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006437AM25
RA File Number	32AX04000752 AM25
Licence No and Date	3211008489/26/02/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export men's vest, pant and jacket etc. The firm has not provided CAD/ laymarker, image and measurement of the export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD/ laymarker, image and measurement sheet of each export item.	
The case stands deferred.	

Case No.	72 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	D'DECOR HOME FABRICS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006455AM25
RA File Number	03AX04006002 AM25
Licence No and Date	0311041676/27/02/2025
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers. The committee decided to defer the case for examination and furnishing comments of the concerned technical authority.	
The case stands deferred.	

Case No.	73 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025

and Date	
HQ File Number	HQRNORM APPLY 00006458AM25
RA File Number	05AX04003898 AM25
Licence No and Date	0511030808/27/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Jacket 71/0 Ladies Jacket made of 100% Cotton Woven Dyed Fabric GSM 356 (+/-10%), Style: 211967488 & 211931169	1800 NOS	Fabric to be used in the garment 100% Cotton Woven Dyed Fabric GSM 356 (+/-10%)	5292 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	74 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006467AM25
RA File Number	32AX04000765 AM25
Licence No and Date	3211008499/28/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export Men's boiler suit, Pant and Jacket etc. The firm has not provided CAD/Laymarker, Image and measurement of the export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD/ Laymarker, Image and measurement sheet of each export item.

The case stands deferred.

Case No.	75 / NC/5/MEET/Jun/202526/4
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Case Status	Case Approved
Party Name	VARDHMAN TEXTILES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006471AM25
RA File Number	30AX04000693 AM25
Licence No and Date	3011006605/28/02/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Carded Cotton Core Spun Yarn (of different blends)	3000000 KGS	Raw Cotton	3220500 KGS
	Containing cotton content 2850000 KGS and Spandex yarn content 150000 KGS)		SPANDEX YARN	151500 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	76 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	TOPSACK PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006524AM25
RA File Number	07AX04001948 AM25
Licence No and Date	0711013800/03/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the

committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Flexible Intermediate Bulk Containers (Printed Attachment Bag)Polypropylene Granules -1322522kgs, UV-30000Kgs, LDPE-45000Kgs , LLDPE-99000Kgs , Black conductive Yarn-2620Kgs ,Black Conductive folio-858Kgs	1500000 KGS	Polypropylene Granules Extrusion grade/Lamination grade/Filament grade	1494449 KGS
			UV stabilizer Masterbatch (containing not more than 20%UV stabilizer)	30000 KGS
			LDPE Granules Liner grade/Lamination grade/film grade/Extrusion grade	47250 KGS
			LLDPE Granules Extrusion grade/film grade	103950 KGS
			Black conductive yarn 1450dtex	2751 KGS
			Black conductive Folio	901 KGS

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	77 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006531AM25
RA File Number	07AX04001999 AM25
Licence No and	0711013807/04/03/2025

Date				
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. In this regard, DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan was deliberated. Accordingly, based on the deliberation and the said notification, alongwith the recommendation of the technical authority for wastage as per the CAD and other technical details etc., the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Boys Trouser (Style No.XB0XB01563) Made of 98% Cotton 2% Elastane Denim Woven Fabric GSM 356	3620 NOS	98% Cotton 2% Elastane Denim Woven Fabric GSM 356	4778.400 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP and the necessary amendment in this Authorisation in respect of the import item description keeping in view of the DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan.				

Case No.	78 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006532AM25
RA File Number	07AX04001998 AM25
Licence No and Date	0711013808/04/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. In this regard, DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan was deliberated. Accordingly, based on the deliberation and the said notification, alongwith the recommendation of the technical authority for wastage as per the CAD and other technical details etc., the committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Girls Trouser (Style No.XG0XG01746) Made of 65% Cotton 20% PIW Cotton 13% Polyester 2% Elastane Denim Woven Fabric GSM 322	4388 NOS	65% Cotton 20% PIW Cotton 13% Polyester 2% Elastane Denim Woven Fabric GSM 322	5221.720 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP and the necessary amendment in this Authorisation in respect of the import item description keeping in view of the DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan.

Case No.	79 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006533AM25
RA File Number	07AX04002000 AM25
Licence No and Date	0711013810/04/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. In this regard, DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan was deliberated. Accordingly, based on the deliberation and the said notification, alongwith the recommendation of the technical authority for wastage as per the CAD and other technical details etc., the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Girls Trouser (Style No.XG0XG01747) Made of 98% Cotton 2% Elastane Dyed Woven Fabric GSM 373	2428 NOS	98% Cotton 2% Elastane Unbleached RFD Woven Fabric GSM 373	3447.760 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP and the necessary amendment in this Authorisation in respect of the import item description keeping in view of the DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan.

Case No.	80 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006534AM25
RA File Number	07AX04002001 AM25
Licence No and Date	0711013811/04/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. In this regard, DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan was deliberated. Accordingly, based on the deliberation and the said notification, alongwith the recommendation of the technical authority for wastage as per the CAD and other technical details etc., the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Girls Trouser (Style No.XG0XG01745) Made of 65% Cotton 20% PIW Cotton 13% Polyester 2% Elastane Denim Woven Fabric GSM 322	4112 NOS	65% Cotton 20% PIW Cotton 13% Polyester 2% Elastane Denim Woven Fabric GSM 322	9715 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP and the necessary amendment in this Authorisation in respect of the import item description keeping in view of the DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan.

Case No.	81 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025			
HQ File Number	HQRNORM APPLY 00006535AM25			
RA File Number	07AX04002002 AM25			
Licence No and Date	0711013812/04/03/2025			
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. In this regard, DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan was deliberated. Accordingly, based on the deliberation and the said notification, alongwith the recommendation of the technical authority for wastage as per the CAD and other technical details etc., the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Girls Trouser (Style No.XG0XG01749) Made of 98% Cotton 2% Elastane Denim Woven Fabric GSM 356	3596 NOS	98% Cotton 2% Elastane Denim Woven Fabric GSM 356	4998.440 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP and the necessary amendment in this Authorisation in respect of the import item description keeping in view of the DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan.				

Case No.	82 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006536AM25
RA File Number	07AX04002003 AM25
Licence No and Date	0711013813/04/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. In this regard, DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan was deliberated. Accordingly, based on the deliberation and the said notification, alongwith the recommendation of	

the technical authority for wastage as per the CAD and other technical details etc., the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Boys Trouser (Style No.XB0XB01565) Made of 98% Cotton 2% Elastane Denim Woven Fabric GSM 356	3606 NOS	98% Cotton 2% Elastane Denim Woven Fabric GSM 356	4759.920 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP and the necessary amendment in this Authorisation in respect of the import item description keeping in view of the DGFT notification no. 06/2025-26 dated 02.05.2025 regarding import prohibition from Pakistan.

Case No.	83 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006537AM25
RA File Number	05AX04004135 AM25
Licence No and Date	0511031184/04/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES DRESS 71/0 Ladies Dress Made of 100% Silk Woven Fabric Gsm: 43 (+/-10%)	80 NOS	Fabric to be used in the Garment 100% Silk Mesh Woven Printed Fabric Gsm:43	571 SQM

			(+/-10%)	
2	LADIES DRESS 71/0 Ladies Dress Made of 100% Silk Woven Fabric Gsm: 43 (+/-10%)	75 NOS	Fabric to be used in the Garment 100% Silk Mesh Woven Printed Fabric Gsm:43 (+/-10%)	362 SQM
3	LADIES TOP 71/0 Ladies Top Made of 100% Silk Woven Fabric Gsm: 43 (+/-10%)	80 NOS	Fabric to be used in the Garment 100% Silk Mesh Woven Printed Fabric Gsm:43 (+/-10%)	222 SQM
4	LADIES TROUSER 71/0 Ladies Trouser Made of 100% Silk Woven Fabric Gsm: 43 (+/-10%)	150 NOS	Fabric to be used in the Garment 100% Silk Mesh Woven Printed Fabric Gsm:43 (+/-10%)	590 SQM
5	LADIES SCARF 71/0 Ladies Scarves Made of 100% Silk Woven Fabric Gsm: 43 (+/-10%)	50 NOS	Fabric to be used in the Garment 100% Silk Mesh Woven Printed Fabric Gsm:43 (+/-10%)	73 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	84 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006542AM25
RA File Number	05AX04004120 AM25
Licence No and Date	0511031192/04/03/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 100%POLYESTER WOVEN DYED FABRIC WITH EMBROIDERY GSM 175(+/-10%) (STYLE CHARLI EMB TROUSER)	305 NOS	100% POLYESTER WOVEN DYED FABRIC WITH EMBROIDERY WIDTH 48 INCH GSM 175(+/-10%)	866.200 SQM

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	85 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006548AM25
RA File Number	05AX04004148 AM25
Licence No and Date	0511031196/04/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS DRESS MADE OF 100% COTTON DYED WOVEN FABRIC GSM 195+/-10% STYLE NO. CL769, 239735 F25	2682 NOS	Fabric to be used in the Garment 100% COTTON DYED WOVEN FABRIC GSM 195+/-10%	4694 SQM

2	GIRLS JUMPSUIT MADE OF 100% COTTON DYED WOVEN FABRIC GSM 195+/-10% STYLE NO. CM846, 240164 F25	629 NOS	Fabric to be used in the Garment 100% COTTON DYED WOVEN FABRIC GSM 195+/-10%	1761 SQM
3	LADIES WAIST COAT MADE OF 55% LINEN 45% VISCOSE DYED WOVEN FABRIC GSM 190+/-10% STYLE NO. 140F2134	4990 NOS	Fabric to be used in the Garment 55% LINEN 45% VISCOSE DYED WOVEN FABRIC GSM 190+/-10%	8582 SQM
4	LADIES TOP MADE OF 95% COTTON 5% SPANDEX DYED KNITTED FABRIC GSM 200+/-10% STYLE NO. 008-25C129225	4376 NOS	Fabric to be used in the Garment 95% COTTON 5% SPANDEX DYED KNITTED FABRIC GSM 200+/-10%	11910 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	86 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	AMAZING EXPORTCORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006567AM25
RA File Number	32AX04000775 AM25
Licence No and Date	3211008532/05/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to Girl's and Babies garments. Firm has not submitted CAD/image and measurement chart of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image and measurement chart for both products.

The case stands deferred.

Case No.	87 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	MADURA TECHNICAL FABRICS LIMITED
Meeting Number	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025

and Date	
HQ File Number	HQRNORM APPLY 00006573AM25
RA File Number	03AX04006155 AM25
Licence No and Date	0311041854/05/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit the process indicated starting raw material is caprolactum while import is of further stage (nylon 6 chips). Please explain wastage at each stage of manufacturing to justify 10 % wastage. The case stands deferred.	

Case No.	88 / NC/5/MEET/Jun/202526/4			
Case Status	Case Approved			
Party Name	GOKALDAS EXPORTS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025			
HQ File Number	HQRNORM APPLY 00006574AM25			
RA File Number	07AX04002017 AM25			
Licence No and Date	0711013827/05/03/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PINAFORE RUFFLE DRESS (BABIES), MADE 100% COTTON WOVEN FABRIC, GSM 220, STYLE D63590	3742 NOS	100% BCI Cotton 16W Corduroy Printed Woven Fabric, Width 54 Inches, GSM 220	2584 SQM
2	MOD MINI PINAFORE DRESS (BABIES), MADE 100% COTTON WOVEN FABRIC, GSM 220, STYLE D64053	12000 NOS	100% BCI COTTON 16W CORDUROY SOLID DYED WOVEN FABRIC, WIDTH 54	12443 SQM

			INCHES, GSM 220	
3	PINAFOR RUFFLE DRESS (BABIES), MADE 100% COTTON WOVEN FABRIC, GSM 220, STYLE D63590	28728 NOS	100% BCI Cotton 16W Corduroy Solid Dyed Woven Fabric, Width 54 Inches, GSM 220	19842 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	89 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006575AM25
RA File Number	07AX04002018 AM25
Licence No and Date	0711013829/05/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	CORD OVERALL (BABIES) MADE 100% COTTON, GSM 220, STYLE D63437	44133 NOS	100% BCI COTTON 16W CORDUROY SOLID DYED WOVEN FABRIC, WIDTH 54 INCHES, GSM 220	53118 SQM
			100% BCI COTTON 16W CORDUROY SOLID DYED WOVEN FABRIC, WIDTH 54 INCHES, GSM 220CI COTTON 16W	14971 SQM
2	LOOSE HOODED SHIRT (BABIES),	9000	100% COTTON SOLID DYED	6678

	MADE 100% COTTON WOVEN FABRIC, GSM 310, STYLE D63301	NOS	CORDUROY WOVEN FABRIC, WIDTH 56 INCHES, GSM 310	SQM
3	LOOSE HOODED SHIRT (BOYS), MADE 100% COTTON WOVEN FABRIC, GSM 310, STYLE D63301	34000 NOS	100% COTTON SOLID DYED CORDUROY WOVEN FABRIC, WIDTH 56 INCHES, GSM 310	25227 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	90 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006576AM25
RA File Number	07AX04002010 AM25
Licence No and Date	0711013830/05/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MOD MINI PINAFORE DRESS (GIRLS), MADE OF 100% COTTON WOVEN FABRIC, GSM 220, STYLE D64053	60000 NOS	100% BCI COTTON 16W CORDUROY SOLID DYED WOVEN FABRIC, WIDTH 54 INCHES, GSM 220	62216 SQM
2	FASHION RUFFLE PINAFORE DRESS (BABIES) MADE OF 100% COTTON WOVEN FABRIC, GSM 220 STYLE D68622	10000 NOS	100% BCI COTTON 16W CORDUROY SOLID DYED WOVEN FABRIC, WIDTH 54 INCHES, GSM 220	14265 SQM

3	FASHION RUFFLE PINAFORE DRESS (GIRLS) MADE OF 100% COTTON WOVEN FABRIC, GSM 220 STYLE D68622	45000 NOS	100% BCI COTTON 16W CORDUROY SOLID DYED WOVEN FABRIC, WIDTH 54 INCHES, GSM 220	64191 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	91 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006577AM25
RA File Number	07AX04002028 AM25
Licence No and Date	0711013835/05/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Shirt (Full Sleeve) (Style No.13501911) Made of 42% Hemp 35% Polyester 23% Cotton Yarn Dyed Woven Fabric GSM 246	6945 NOS	42% Hemp 35% Polyester 23% Cotton Yarn Dyed Woven Fabric GSM 246	22501.800 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	92 / NC/5/MEET/Jun/202526/4
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Case Status	Case Approved
Party Name	SARAN GARMENTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006580AM25
RA File Number	32AX04000785 AM25
Licence No and Date	3211008541/06/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES SWEAT TOP MADE OF 100 % POLYESTER RECYCLED 2 SIDE BRUSHED BORG FLEECE SOLID KNITTED FABRIC WEIGHT 250 GSM, WIDTH 150 CM	1800 NOS	100 % POLYESTER RECYCLED 2 SIDE BRUSHED BORG FLEECE SOLID KNITTED FABRIC WEIGHT 250 GSM, WIDTH 150 CM	979.050 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	93 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	TATA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006582AM25
RA File Number	04AX04001169 AM25
Licence No and Date	0411009215/06/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. The export items are leather boots /half boots but leather has not been shown in import items or indigenous items.
2. Please specify the item leather boots for mens (export number 1 and 7) whether it is half boot or Long boot and compare with respective SION, as stated in point 3.
3. Please compare the requirement in tabular form with respective SION (as the case may be) published in Handbook of procedure Vol. II and further amendment through notification, for each export item and. If any, additional items/higher quantities of import items are required, then to give justification.
4. Please give photographs/drawings of each export item indicating location/markings of import items, with CAD/CAM.

The case stands deferred.

Case No.	94 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	CENTURY ENKA LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006594AM25
RA File Number	31AX04000459 AM25
Licence No and Date	3111004501/06/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to conditions laid out in DGFT Notification number 32/2015-2020 dated 14/09/2022 and submit proof for compliance as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	HT Polyester Yarn	500000 KGS	Polyester Chips	516000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	95 / NC/5/MEET/Jun/202526/4
Case Status	Case Deferred
Party Name	SHAMIM SONS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006606AM25
RA File Number	06AX04000508 AM25

Licence No and Date	0611003436/07/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export Men's boiler suit, pant and jacket etc. The firm has not provided CAD/ laymarker, image and measurement of the export item. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD/ Laymarker, Image and measurement of each export item. The case stands deferred.	

Case No.	96 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006631AM25
RA File Number	06AX04000512 AM25
Licence No and Date	0611003442/10/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS/LADIES RIDING BREECHES of Knitted Fabric(The contents of KNITTED FABRIC CONTAINING WEIGHT 5% OR MORE OF ELASTOMERIC YARN GSM 400+/-10% should not be less than 4529.508 Kg) with or without Polyester Knitted Fabric Impregnated with ployurethane/Other GSM 360+/-10% should not be less than 1106.557 Kg in export Product) For Ladies ITCHS 61046300 & for Men 61034300	9000 NOS	KNITTED FABRIC CONTAINING WEIGHT 5% OR MORE OF ELASTOMERIC YARN GSM 400 GSM +/- 10% (T.C KNITTED FABRIC)	5526 KGS
			Polyester Knitted Fabric Impregnated with ployurethane /Other (GSM 360 +/- 10%) (T.C KNITTED FABRIC)	1350 KGS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	97 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved

Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006630AM25
RA File Number	06AX04000511 AM25
Licence No and Date	0611003441/10/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	MENS/LADIES RIDING BREECHES of Knitted Fabric(The contents of KNITTED FABRIC CONTAINING WEIGHT 5% OR MORE OF ELASTOMERIC YARN GSM 290+/-10% should not be less than 3688.524 Kg with or without Polyester Knitted Fabric Impregnated with ployurethane/Other GSM 360+/-10% should not be less than 1229.508 Kg in export Product) For Ladies ITCHS 61046300 & for Men 61034300	10000 NOS	KNITTED FABRIC CONTAINING WEIGHT 5 % OR MORE OF ELASTOMERIC YARN GSM 290 GSM +/- 10% (T.C KNITTED FABRIC)	4500 KGS
			Polyester Knitted Fabric Impregnated with ployurethane /Other (GSM 360 +/- 10% (T.C KNITTED FABRIC)	1500 KGS

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	98 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006628AM25
RA File Number	05AX04004225 AM25
Licence No and Date	0511031284/10/03/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OF 100%POLYESTER WOVEN DYED FABRIC WITH EMBROIDERY GSM 175 (+/-10%) (STYLE CHARLI EMB TROUSER)	715 NOS	100% POLYESTER WOVEN DYED FABRIC WITH EMBROIDERY WIDTH 48 INCH GSM 175 (+/- 10%)	2030.600 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	99 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006625AM25
RA File Number	05AX04004229 AM25
Licence No and Date	0511031276/10/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES JACKET MADE OF 97% POLYESTER 3% SPANDEX YARN DYED WOVEN FABRIC GSM 300+/-10% STYLE NO. WJT328411, WJT328411W,	818 NOS	Fabric to be used in the Garment 97% POLYESTER 3% SPANDEX YARN DYED	2716 SQM

	WJT328412, WJT328413		WOVEN FABRIC GSM 300+/-10%	
2	LADIES WAIST COAT MADE OF 98% COTTON 2% SPANDEX DYED WOVEN FABRIC GSM 285+/-10% STYLE NO. 795547	1657 NOS	Fabric to be used in the Garment 98% COTTON 2% SPANDEX DYED WOVEN FABRIC GSM 285+/-10%	3065 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	100 / NC/5/MEET/Jun/202526/4
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202526/ 4 and 08/07/2025
HQ File Number	HQRNORM APPLY 00006624AM25
RA File Number	05AX04004205 AM25
Licence No and Date	0511031275/10/03/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES TROUSER MADE OUT OF 62% COTTON 38% LYOCCELL RFD WOVEN FABRIC GSM 159(+/-10%) WIDTH 58 (+/-10%)	5760 NOS	62% COTTON 38% LYOCCELL RFD WOVEN FABRIC GSM 159(+/-10%) WIDTH 58 (+/-10%)	10656 SQM
2	LADIES DRESS MADE OUT OF 100% COTTON YARN DYED WOVEN FABRIC GSM 102(+/-10%) WIDTH 58 (+/-10%)	2400 NOS	100% COTTON YARN DYED WOVEN FABRIC GSM 102(+/-10%) WIDTH 58 (+/-10%)	12480 SQM
3	GIRLS JACKET MADE OUT OF 93%	442	93% COTTON 7% POLYESTER	876

	COTTON 7% POLYESTER YARN DYED WOVEN FABRIC GSM 288(+/-10%) WIDTH 58 (+/-10%)	NOS	YARN DYED WOVEN FABRIC GSM 288(+/-10%) WIDTH 58 (+/-10%)	SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				